

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 122 OF 2015 & IA NO. 194 OF 2015 &
IA NO. 898 OF 2017 &
APPEAL NO. 125 OF 2016 & IA NO. 280 OF 2016

Dated: 5th January, 2018

APPEAL NO. 122 OF 2015 & IA NO. 194 OF 2015 & IA No. 898 of
2017

In the matter of :

Gail Gas Ltd.

...Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board & Ors.

...Respondent(s)

APPEAL NO. 125 OF 2016 & IA NO. 280 OF 2016

M/s. Sanwariya Gas Ltd.

...Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board & Ors.

...Respondent(s)

ORDER

Due to administrative reasons, the matter could not be taken up.

List the matter on **09.02.2018.**

Court Master